

Ferry service to Vivekanand Rock Memorial

3792. DR. KARAN SINGH:

SHRI M. RAMANNA RAI:

SHRI V. S. VIJAY RAGHAVAN:

SHRI GIRIDHAR GOMANGO:

SHRI R. K. MHALGI:

SHRI NAWAL KISHORE SHARMA:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether ferry service to the Vivekananda Rock Memorial will shortly be suspended;

(b) whether this will not adversely affect tourists traffic to this unique temple; and

(c) if so, what steps Government intend to take to ensure the continuance of ferry services to the Memorial?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c). The information is being collected from the State Government of Tamil Nadu and will be laid on the Table of the House.

Sewage Disposal

3793. SHRI ZAINUL BASHER: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a deputation of the co-operative house-building societies met the Lt. Governor of Delhi in regard to hardship faced by them in the matters of sewage disposal from their colonies; and

(b) if so, the reasons for the delay in completion of the work and the measures contemplated?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). Lt. Governor's Office has reported that in the absence of specific name of the deputation or cooperative house building society that met Lt. Governor, no comments can be offered in this regard.

Nature of Tenancy Laws

3794. SHRI ATAL BEHARI VAJPAYEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether government's attention has been drawn to a report in the Statesman dated October 9 last that disputes between landlords and tenants account for normally 80 per cent civil cases and over 30 per cent of criminal cases pending in Delhi's Lower Courts and that the causes for these disputes is the nature of tenancy laws according to survey conducted by the Indian Journal of Sociology;

(b) the facts in this regard, specific provision of the laws which are supposed to cause the disputes; and

(c) Government's reaction in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c). The details in this regard are being collected from the concerned authorities.

Composition of Agricultural Scientists recruitment Board

3795. SHRIMATI GEETA MUKHERJEE:

SHRI AJOY BISWAS:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the composition of the Agricultural Scientist Recruitment Board of the Indian Council of Agri-